

COURT – I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

I A- No. 218 of 2012 in
D.F.R. No. 1077 of 2012

Dated :13th July, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

North Electricity Supply Co. of Orissa Ltd.Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Hasan Murtaza

ORDER

I A- No. 218 of 2012

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 06.08.2012.

Dasti service is permitted.

Post the matter on **06.08.2012.**

(Rakesh Nath)
Technical Member

Ts/sm

(Justice M. Karpaga Vinayagam)
Chairperson